

Annexure – 7

Name of the corporate debtor: Telexcell Information Systems Limited; Date of commencement of CIRP: 05.10.2021; List of creditors as on: 14.01.2022

Sl.	Details of Claimant		Details of claim received		List of operational creditors (Government dues)						Amount of claim not admitted	Amount of claim under verification	Remarks, if any
					Details of claim admitted								
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable			
1	Department of Trade & Taxes, Delhi	State Government of India	14.10.2021	10,99,75,523	10,99,75,523	Statutory dues	0	0	No	0	0	0	0
2	Department of Sales Tax, Mumbai	Government of Maharashtra	11.01.2022	2,67,20,958	0	Statutory dues	0	0	No	0	0	2,67,20,958	0
	Total			13,66,96,481	10,99,75,523		0	0		0	0	2,67,20,958	0